

**Central Administrative Tribunal
Principal Bench, New Delhi**

**CP No. 150/2018
CP No. 152/2018
CP No. 153/2018
in
OA No. 1227/2014**

New Delhi this the 22nd October, 2018

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Sh. S.N. Terdal, Member (J)**

CP No. 150/2018

Vikas Kumar, Age – 26 yrs. (Applicant No. 4)
S/o Vijender Kumar
R/o Village – Dohki, PO – Kitlana, Tehsil Charki Dadri
District – Bhiwani, Haryana.

..Applicant

(By Advocate : Mr. Sachin Chauhan)

Versus

1. Sh. Ashim Khurana
Chairman
S.S.C.
Block No. – 12, CGO Complex, Lodhi Road, New Delhi – 3.
2. Sh. Amulya Patnaik
Commissioner of Police
Delhi Police, Police Headquarter, MSO Building,
New Delhi.

... Contemnors

(By Advocates : Mr. R.K. Sharma
Mr. Amit Anand)

CP No. 152/2018

Naveen Kumar, Age – 29 yrs. (Applicant No. 1)
S/o Narender Singh
R/o VPO – Rohad, Panna Maharaajan
Teh – Bahadurgarh, Jhajjar, Haryana – 124501.
District – Bhiwani, Haryana.

..Applicant

(By Advocate : Mr. Sachin Chauhan)

Versus

1. Sh. Ashim Khurana
Chairman
S.S.C.
Block No. – 12, CGO Complex, Lodhi Road, New Delhi – 3.

2. Sh. Amulya Patnaik
 Commissioner of Police
 Delhi Police, Police Headquarter, MSO Building,
 New Delhi. ... Contemnors
 (By Advocates : Mr. C. Bheemanna
 Mr. Amit Anand)

CP No. 153/2018

Gurtej Singh, Age – 29 yrs. (Applicant No. 5)
 S/o Jai Singh
 R/o VPO – Dhos
 Kaithal, Haryana.

..Applicant
 (By Advocate : Mr. Sachin Chauhan)

Versus

1. Sh. Ashim Khurana
 Chairman
 S.S.C.
 Block No. – 12, CGO Complex, Lodhi Road, New Delhi – 3.

2. Sh. Amulya Patnaik
 Commissioner of Police
 Delhi Police, Police Headquarter, MSO Building,
 New Delhi.

... Contemnors

(By Advocates : Mr. Gyanendra Singh
 Mr. Amit Anand)

ORDER (ORAL)

Ms. Nita Chowdhury :

When the matter is taken up both the learned counsel for parties state that the order of the Tribunal passed in OA No. 1227/2014 dated 23.11.2017, non-compliance of which has been alleged in these CPs, has been fully complied with and nothing remains to be adjudicated. Accordingly CPs are closed. Notices issued to the respondents stand discharged.

(S.N. Terdal)
 Member (J)

(Nita Chowdhury)
 Member (A)

/anjali/